Annexure – 3

Name of the corporate debtor: Varsha Corporation Limited; Date of commencement of CIRP: June 10, 2022; List of creditors as on: October 01, 2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	State Bank of India	05.07.2022	1,60,05,32,300.95	49,51,45,772.00	Secured	Not Provided	NA	No	90.10%	-	-		1,10,53,86,528.95	

VINODKUMAR P. AMBAVAT
INSOLVENCY PROFESSIONALS